

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 24027-24028/2019

(Arising out of impugned final judgment and order dated 05-07-2019 in MS No. 6088/2009 16-09-2019 in MS No. 6088/2009 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

M/S UNITED SPIRITS LTD.

Petitioner(s)

VERSUS

MANAGING DIRECTOR PAKSHIMANCHAL VIDYUT VITRAN NIGAM LTD. & ANR.
Respondent(s)

Date : 02-12-2019 These petitions were called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE K.M. JOSEPH

For Petitioner(s) Mr. Niraj Gupta, AOR
Ms. Anshu Gupta, Adv.
Mr. Gaurav Kumar, Adv.
Mr. Baldev Attreya, Adv.

For Respondent(s) Mr. Suraj Singh, Adv.
Mr. Pradeep Misra, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated on behalf of the respondents, two weeks' time is given to file counter affidavit.

Rejoinder affidavit be filed within two weeks thereafter.

List in January, 2020.

(SUSHMA KUMARI BAJAJ)
SENIOR PERSONAL ASSISTANT

(SUNIL KUMAR RAJVANSHI)
BRANCH OFFICER